

CENTRAL ELECTRICITY REGULATORY COMMISSION

NOTIFICATION

New Delhi, the March, 2019

No. 2/2(2)/2011-Estt./CERC.— In exercise of the powers conferred under Section 178 read with Section 91 of The Electricity Act, 2003, the Central Electricity Regulatory Commission with the approval of the Central Government hereby makes the Central Electricity Regulatory Commission (Staff Car Driver) Regulations, 2019, namely:-

1. Short title and commencement :

- (i) These Regulations shall be called as the Central Electricity Regulatory Commission (Staff Car Driver) Regulations, 2019.
- (ii) These Regulations shall come into effect from the date of their publication in the Official Gazette.

2. Number of post, classification, pay band and grade pay or pay scale. —The number of the said post, its classification, pay band and grade pay or pay scale attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualification.—The method of recruitment, age limit, qualification and other matters relating thereto, shall be as specified in columns (5) to (13) of the aforesaid Schedule.

4. Disqualification. — No person, -

(a) Who has entered into or contracted a marriage with a person having a spouse living, or (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said posts:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax. — Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving. — Nothing in these rules shall affect reservation, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard. Schedule.

SCHEDULE

Name of the post	Number of posts	Classification	Level as per 7 th CPC	Whether selection post or nonselection post	Age-limit for direct recruits
(1) 1. Staff Car Driver (Ordinary Grade)	(2) 2* (2019) * Subject to variation dependent on workload.	(3) General Central Services, Group 'C Non-Gazetted, Non-Ministerial.	(4) Level –II As per 7 th CPC pay matrix (PB-I, GP- ₹ 1900/- pre-revised scale)	(5) Not applicable	(6) 18-25 years* (Relaxable for Government servants up to 40 years in accordance with the instructions or orders issued by the Central Government.)

Note : The crucial date for determining the age- limit shall be the closing date for receipt of applications from candidates in India, (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Ladakh Division of Jammu and Kashmir State, Lahaul and Spiti District and Pangi Sub-Division of Chamba District of Himachal Pradesh, Andaman and Nicobar Islands or Lakshadweep).

*If the 'direct recruitment' is to be made by 'direct open competitive Examination, 'the age limit would be 18 to 27 years.

Educational and other qualifications required for direct recruits

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees

Period of probation, if any

(7)

(8)

(9)

Essential :

Not applicable

Two years for direct recruits or re-employed.

- (i) Possession of valid driving license for motor cars;
- (ii) Knowledge of motor mechanism (The Candidate should be able to remove minor defects in vehicle);
- (iii) Experience of driving a motor car for at-least 3 years; and
- (iv) Pass in 10th Standard.

Desirable:

3 years service as Home Guard or Civil Volunteers.

Note 1: The qualification regarding experience is relaxable at the discretion of the competent authority.

Note 2: In the case of candidates belonging to the Scheduled Castes or the Scheduled Tribes, if, at any stage of selection, the competent authority is of the opinion that the sufficient number of candidates with requisite experience is not likely to be available to fill up the vacancy reserved for them.

Method of recruitment : Whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies to be filled by various methods

In case of recruitment by deputation or absorption grades from which deputation or absorption to be made

(10)

(11)

Deputation/absorption failing which by direct recruitment. For

Armed Forces Personnel:

Deputation or re-employment

Deputation/absorption
From amongst the regular Group C employees in Level –II as per 7th CPC pay matrix in the Central Electricity Regulatory Commission, who possess valid Driving License for Motor Cars on the basis of a Driving Test to assess the competence to drive Motor Cars, failing which from regular Group C employees in Level –II, as per 7th CPC pay matrix of the Central Government who fulfill the necessary qualification as mentioned in column 7.

Deputation or re-employment for Armed Forces Personnel:

The Armed Forces Personnel due to retire or who are to be transferred to reserve within a period of one year and having the requisite experience and qualifications prescribed shall also be considered. Such persons would be given deputation terms up to the date on which they are due for release from the Armed Forces; thereafter they may be continued on reemployment.

Note: The period of deputation including the period of deputation in another ex- cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation/absorption shall be 'Not exceeding 56 years' as on the closing date of receipt of applications.

Composition of Selection Committee.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(12)	(13)

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|---|-----------|-----------------|
| 1. Secretary in CERC | —Chairman | Not applicable. |
| 2. Two Chiefs/ Joint Chiefs in CERC | —Member | |
| 3. Assistant Secretary/ Asstt.Chief in CERC | —Convener | |

(1)	(2)	(3)	(4)	(5)	(6)
2. Staff car Driver (Grade-II)	1*(2019) *(Subject to variation dependent on workload.)	General Central Service, (Group 'C') Non-Gazetted, Non-Ministerial	Level – IV As per 7 th CPC pay matrix	Non-Selection	Not applicable

Not applicable

Not applicable

Not applicable

(10)
Promotion

(11)

Promotion :

Staff Car Driver (Ordinary Grade) in Level-II as per 7th CPC pay matrix with 9 years of regular service in the grade and have passed the trade test, specified by the Government.

(12)

(13)

1 Secretary in CERC

—Chairman

2. Two Chiefs/ Joint Chiefs in CERC

—Member

3. Assistant Secretary/ Asstt.Chief in CERC

—Convener

(1)

(2)

(3)

(4)

(5)

(6)

3.Staff car
Driver
(Grade-I)

1*(2019)
♦(Subject
to variation
dependent
on workload.)

General Central
Service, (Group 'C')
Non-Gazetted,
Non-Ministerial

Level-V
As per 7th CPC
pay matrix

Non-Selection

Not applicable

(7)

(8)

(9)

Not applicable

Not applicable

Not applicable

(10)
Promotion

(11)

Promotion :

Staff Car Driver Gr. II in Level-IV as per 7th CPC pay matrix with 6 years of regular service in the grade or with a combined service of 15 years in Staff Car Driver Grade-II and Staff Car Driver (Ordinary Grade); and have passed the trade test, specified by the Government.

(12)

(13)

Group 'C Departmental Promotion Committee (for considering Promotion cases)

Not applicable.

- | | |
|---|-----------|
| 1. Secretary in CERC | —Chairman |
| 2. Two Chiefs/ Joint Chiefs in CERC | —Member |
| 3. Assistant Secretary/ Asstt.Chief / in CERC | —Convener |

7. This notification supersedes all previous notification on this subject.

SANOJ KUMAR JHA
(SECRETARY, CERC)